

NATIONAL GREEN TRIBUNAL, WZB, PUNE
D-WING, 1ST FLOOR, NEW ADMINISTRATIVE BUILDING,
OPP. COUNCIL HALL, CAMP PUNE 411001

DATE: 04/07/2022

O.W. NO. NGT/WZ/PUNE/393 /2022

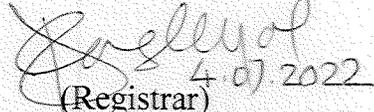
NOTICE

The following certified copies are ready but not received by the Applicants since March-2020. The Applicants have been informed the same vide email dt. 02.05.2022. Therefore, the concerned applicants, who applied for certified copies are requested to collect the certified copies **within 7 days from the date of publishing the notice on the Notice Board & Official Website**. Otherwise the following applications will be disposed of according to law & thereafter no complaint will be entertained in this regard.

Sr. No.	Case Details	Details of the Applicant	Date of Application	Date of Completion	Remaining Charges	Remarks
1	O.A. No. 36/2018 (WZ) Balvant Parchure Vs. SDO PWD Guhagar	Dy. Engineer, PWD, Guhagar M.A. Mitsure	16/03/2020	17/03/2020	Nil	
2	O.A. No. 88/2018 (WZ) Gopal Bhonsale Vs. Executive Engineer & Ors.	Dy. Conservator Of Forest, Pune Through Mr. Yogesh Khandagale Email- ccftpune@gmail.com ccftpune@mahaforest.gov.in	01/10/2021	01/10/2021	Nil	

Place: Pune

By Order


(Registrar) 4 07 2022
NGT, WZB, PUNE